



2026:DHC:7794



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
% **Judgment reserved on: 07.09.2026**
Judgment pronounced on: 15.09.2026

CNR No. DLHC010503202024
+ **OMP (ENF.) (COMM.) 175/2024 & EX.APPL.(OS) 1251/2024**
K. R. ANANDDecree Holder

Through: Mr. Aabhas Kshetarpal, Mr.
Dhiliban Varadarajan & Mr.
Harsh N Dudhe, Advs.

versus

STATE BANK OF INDIAJudgement Debtor

Through: Mr. Dharmesh Mishra, Sr. Adv.
with Mr. Rajiv Kapur, Ms. Riya
Sood & Mr. Akshit Kapur,
Advs.

CORAM:
HON'BLE MR. JUSTICE AVNEESH JHINGAN
J U D G M E N T

Put up on 30.10.2026 for further proceedings.

AVNEESH JHINGAN, J

SEPTEMBER 15, 2026
'JK'